

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SUDHIR CONSTRUCTIONS INFRASPACE PRIVATE LIMITED
OPERATING IN CONSTRUCTION INDUSTRY AT NAGPUR
Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Sudhir Constructions Infraspac Private Limited PAN: AAYCS8507R CIN: U45309MH2017PTC295927
2.	Address of the registered office	Reg. office: Samashish Bhavan 18-Mulik Complex, Tenement Wardha Road, Somalwada, Nagpur, Maharashtra - 440025
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Nagpur, Maharashtra. Detailed address mentioned in point no. 2
5.	Installed capacity of main products/ services	The company is in Civil construction sector specifically EPC sector.
6.	Quantity and value of main products/ services sold in last financial year	Presently there is no business operations of the Corporate Debtor. As per last Audited Financial Statements for FY 2023-24 revenue from other sources is Rs. 5,63,372/-
7.	Number of employees/ workmen	2 (Two) Employees
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Physical address - Kohinoor Square, West Tower, B Wing, Zeus, 4407, 44 th Floor, N.C. Kelkar Road, Shivaji Park, Dadar (West), Mumbai - 400028. Process specific Email Id: cirpsudhir@gmail.com Detailed Invitation with eligibility criteria including these requisite details can be obtained by sending an email to cirpsudhir@gmail.com. The list of creditors (updated from time to time) is/will be available at the following URL: https://ibbi.gov.in/en/claims/version-details/U45309MH2017PTC295927
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	As mentioned in point no. 8 above
10.	Last date for receipt of expression of interest	December 17, 2024
11.	Date of issue of provisional list of prospective resolution applicants	December 26, 2024
12.	Last date for submission of objections to provisional list	December 31, 2024
13.	Date of issue of final list of prospective resolution applicants	January 10, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	January 15, 2025
15.	Last date for submission of resolution plans	February 14, 2025
16.	Process email id to submit Expression of Interest ("EOI")	Process specific email id: cirpsudhir@gmail.com

Notes:

1. The Resolution Professional ("RP") on the instructions of the Committee of Creditors ("COC") shall have discretion to change the criteria for the EOI at any point of time.
2. The RP / COC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.



3. Detailed invitation for expression of interest specifying eligibility criteria, ineligibility norms under section 29A of Code, last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process etc. is available at the Physical address provided in sr. no. 8 above and can also be requested through email on cirpsudhir@gmail.com.
4. The resolution process of the Corporate Debtor and issuance of Form G and Consequent timeliness shall be subject to grant of extension/exclusion of Corporate Insolvency Resolution Process period by the Hon'ble Adjudicating Authority.



UDAYRAJ
RATNAKAR
PATWARDHAN

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RATNAKAR PATWARDHAN
Date: 2024.11.30 18:11:14
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Mr. Udayraj Patwardhan

IP Registration No.: IBBI/IPA-001/IP-P00024/2016-17/10057

**Authorisation for assignment no. - AA1/10057/02/311225/107784
(valid till December 31, 2025)**

Registered Address of the Resolution Professional:

Kohinoor Square, West Tower, B Wing, Zeus, 4407, 44th Floor, N.C. Kelkar Road, Shivaji Park, Dadar
(West), Mumbai City, Maharashtra ,400028

Resolution Professional for Sudhir Constructions Infraspaces Private Limited.

Date: November 30, 2024

Place: Mumbai